

S. No.	Name of States/UTs	No. of NGOs
22	Rajasthan	2
23	Sikkim	5
24	Tamilnadu	390
25	Tripura	21
26	Uttar Pradesh	105
27	Uttaranchal	42
28	West Bengal	12
29	Andman & Nicobar Islands	NIL
30	Chandigarh Administration	NIL
31	Dadra & Nagar Haveli	NIL
32	Daman & Diu	NIL
33	NCT of Delhi	208
34	Lakshdweep	NIL
35	Pondicherry	NIL
TOTAL:		4134

Computer education in Schools

657. SHRI E.M. SUDARSANA NATCHIAPPAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many Government run schools have introduced computer education in their curriculum during the last two years in different parts of the country; and

(b) what steps are being taken by Government to increase computer proficiency rapidly in different parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) The Department of secondary and Higher Education introduced a revised Computer Literacy and Studies in Schools (CLASS) scheme in 2001-2002 to promote computer literacy in schools in the country. Under the revised CLASS scheme, financial assistance has been provided to 19 States/U.Ts. since 2001-2002, for covering 3112 Govt. and Govt. aided schools.

(b) A new scheme titled "Information and Communication Technology (ICT) @ Schools", has been introduced during 2004-05. Revised CLASS scheme has been merged in the new ICT @ schools scheme. Under the ICT @ Schools scheme, financial assistance would be released to the States/U.Ts. for imparting computer education in Government and Government-aided Secondary and Sr. Secondary schools during the 10th Plan.

Foreign Direct Investment in Education

658. SHRI A. VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal for Foreign Direct Investment (FDI) in education;

(b) if so, the details thereof;

(c) the stake of the corporate, multinational and other private institutions in primary, schondary and university education including professional education as on today, State-wise and category-wise;

(d) whether there is any proposal so that Government would withdraw from primary education sector;

(e) if so, whether there is any proposal so that multinational corporations would be able to access entire physical assets and resources of the State owned educational institutions by contributing fifty per cent of the recurring costs with no further financial commitments; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) to (c) Foreign Direct Investment in Education covering all sectors is allowed under the automatic route without any sectoral cap. Investors may choose to make an application to FIPB and not avail the automatic route. Proposals coming under FIPB are referred to this Department for comments by the Department of Industrial Policy & Promotion. A company-wise list of proposals approved for the period from January, 2002 to December, 2004, involving Rs. 32.06 crore is given in the Statement (See below).

(d) and (e) No, Sir.

(f) Does not arise.